

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 20.5.05

Registration No. TP/1/05

Mukesh Jyoti

Applicant (s)

VERSUS

Govt. of M.P.

Respondent (s)

A copy of the ORDER dated 19.5.05 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To,

19.5.2005

Shri A.Pandey on behalf of the Shri P.N. Dubey, counsel for the applicant.

Shri M.K. Verma, counsel for the respondents.

ar (J)

FORM No. 4

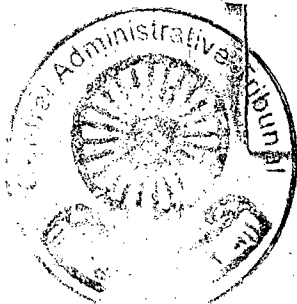
The learned counsel for the applicant states that the present TA has become infructuous. Accordingly, the present TA is dismissed as infructuous.

(Madan Mohan)
Judicial Member

(M.R. Singh)
Vice Chairman

ADVOCATE FOR

सत्य प्रतिलिपि



GRPR-119-CAT Jabalpur-1-12.99-1500 Forms.

Shri P.N. Dubey
Shri M.K. Verma
20.5.05

उपस्थित
DY. REGISTRAR
केन्द्रीय प्रशासकीय अधिकरण
CENTRAL ADMINISTRATIVE TRIBUNAL
जबलपुर बेंच, जबलपुर
JABALPUR BENCH, JABALPUR

Issued
On 20.5.05